

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF ADELSON PHARMA PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                               |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | Adelson Pharma Private Limited                                                                                                                |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 06.08.2015                                                                                                                                    |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | ROC – Jaipur                                                                                                                                  |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U51109RJ2015PTC048033                                                                                                                         |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | Plot No. 84 F/2, Kasturaba Nagar, Hirapura, Ward No.14, Jaipur Rajasthan – 302019                                                             |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 21.12.2021 (Copy of order available on NCLT website on 23.12.2021)                                                                            |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 19.06.2022                                                                                                                                    |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr. Mahendra Prakash Khandelwal<br>IP Registration No.: IBBI/IPA-002/IP-N00446/2017-2018/11275/                                               |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Address: 202, Prism Tower, Opp. Rajasthan Police Mukhaliya, Gate No. 2, Lalkothi, Jaipur, Rajasthan – 302015<br>E-mail: mahendra927@gmail.com |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Address: 202, Prism Tower, Opp. Rajasthan Police Mukhaliya, Gate No. 2, Lalkothi, Jaipur, Rajasthan – 302015<br>E-mail: adelson.ibc@gmail.com |
| 11.                  | Last date for submission of claims                                                                                                    | 04.01.2022                                                                                                                                    |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | a. Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>b. Not applicable                         |

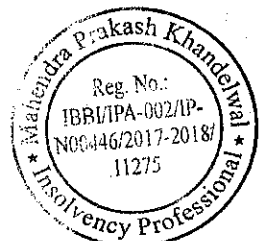
Notice is hereby given that the Hon'ble National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the Adelson Pharma Private Limited on 21.12.2021 (Copy of order available on NCLT website on 23.12.2021).

The creditors of Adelson Pharma Private Limited, are hereby called upon to submit their claims with proof on or before 04.01.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Mahendra Prakash Khandelwal  
Date and Place : 24.12.2021, Jaipur



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| FORM A                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                                                                                                                                |
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| PUBLIC ANNOUNCEMENT                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                                                |
| (Under Regulation 6 of the Insolvency and Bankruptcy Board of India<br>(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                                                                                                                                |
| FOR THE ATTENTION OF THE CREDITORS OF ADELSON PHARMA PRIVATE LIMITED                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                |
| RELEVANT PARTICULARS                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                |
| 1. Name of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Adelson Pharma Private Limited                                                                                                                 |
| 2. Date of incorporation of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 06.08.2015                                                                                                                                     |
| 3. Authority under which corporate debtor is incorporated / registered                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | ROC – Jaipur                                                                                                                                   |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | U51109RJ2015PTC048033                                                                                                                          |
| 5. Address of the registered office and principal office (if any) of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Plot No. 84 F/2, Kasturaba Nagar, Hirapura, Ward No.14, Jaipur Rajasthan – 302019                                                              |
| 6. Insolvency commencement date in respect of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 21.12.2021 (Copy of order available on NCLT website on 23.12.2021)                                                                             |
| 7. Estimated date of closure of insolvency resolution process                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 19.06.2022                                                                                                                                     |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Mr. Mahendra Prakash Khandelwal<br>IP Registration No.: IBBI/IPA-002/IP-N00 446/2017-2018/11275/                                               |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Address: 202, Prism Tower, Opp. Rajasthan Police Mukhaliya, Gate No. 2, Lalkothi, Jaipur, Rajasthan – 302015<br>E-mail : mahendra927@gmail.com |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Address: 202, Prism Tower, Opp. Rajasthan Police Mukhaliya, Gate No. 2, Lalkothi, Jaipur, Rajasthan – 302015<br>E-mail : adelson.ibc@gmail.com |
| 11. Last date for submission of claims                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 04.01.2022                                                                                                                                     |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Not Applicable                                                                                                                                 |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Not Applicable                                                                                                                                 |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | a. Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>b. Not Applicable                          |
| <p>Notice is hereby given that the Hon'ble National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the Adelson Pharma Private Limited on 21.12.2021 (Copy of order available on NCLT website on 23.12.2021).</p> <p>The creditors of Adelson Pharma Private Limited, are hereby called upon to submit their claims with proof on or before 04.01.2022 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>Submission of false or misleading proofs of claim shall attract penalties. <b>Sd/-</b></p> <p>Name and Signature of Interim Resolution Professional : <b>Mahendra Prakash Khandelwal</b><br/>Date and Place : <b>24.12.2021, Jaipur</b></p> |                                                                                                                                                |

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(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF ADELSON PHARMA PRIVATE LIMITED**

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**Sd/-**

Date and Place : 24.12.2021, Jaipur

प्राप्तिकाव नं विविधा संख्या ६० / २०२४ ३३